

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 6271
TO BE ANSWERED ON 05.04.2018

PRODUCTION OF SAND

6271. SHRI RAJENDRA AGRAWAL:

Will the Minister of MINES be pleased to state:

- (a) whether the country is facing a fall in the production of sand;
- (b) if so, the details thereof;
- (c) whether this fall is likely to impact the Housing for All By 2022 Mission; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE FOR MINES AND COAL (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) to (d): The State Governments are custodians of the minerals located within their respective boundaries. They grant the mineral concessions under the provisions of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957. For Minor Minerals, all policy and legislation for grant of mineral concessions, regulation and administration is covered in the jurisdiction of the State Governments under the MMDR Act and the rules framed thereunder. As Sand is defined as a minor mineral under Section 3 (e) of the MMDR Act, the information in regard to demand and supply of sand in the country is not centrally maintained.
